

New Coal Washeries

*319. SHRI LAL BABU RAI:
SHRI S.B. THORAT:

(b) whether the Government propose to hand over these Coal washeries to private and multinational companies; and

(c) if so, the details thereof?

Will the Minister of COAL be pleased to state:

(a) the number of new Coal washeries proposed to be opened by the Coal India Limited during the next three years and the locations thereof;

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA)

(a) The details of new coal washeries being set up under Coal India Limited are given below:-

<i>S. No.</i>	<i>Location</i>	<i>Capacity (mt pa.)</i>	<i>Remarks</i>
1.	Madhuband (Bharat Coking Coal Ltd.)	2.5	for coking coal to be supplied to steel plants
2.	Kedla (Central Coalfields Ltd.)	2.6	—do—
3.	Bina (Northern Coalfields Ltd.)	4.5	for Non-Coking coal to be supplied to power houses.
4.	Piparwar (Central Coalfields Ltd.)	6.5	—do—

(b) No Sir.

(b) if so, the details thereof; and

(c) Does not arise.

(c) the extent to which it is likely to affect the development of indigenous technology?

[English]

Foreign Technology and Patent Rights

*320. SHRI A. CHARLES: Will the PRIME MINISTER be pleased to state:

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). As spelt out the Statement on Industrial Policy tabled in both Houses of Parliament on 24th July, 1991:-

(a) whether the Union Government propose to remove all restrictions for the import of foreign technology and for the protection of Patent Rights:

(i) The Reserve Bank of India accords automatic permission for foreign technology agreements upto a lumpsum payment of Rs. 1 crore, 5% royalty for domestic sales and